

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4661
ANSWERED ON:18.04.2001
SETTING UP OF ANTI-CORRUPTION UNIT
CHANDRAKANT BHAURAO KHAIRE;SHIVRAJ SINGH CHOUHAN

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether an anti-corruption unit has been set up in the Prime Minister Office;
- (b) if so, the date on which it was set up, alongwith the number of details of complaints received since its inception, year-wise and State wise;
- (c) whether any action has been taken on these complaints so far;
- (d) if so, the details thereof, year-wise and State-wise till date with percentage of disposal during each month; and
- (e) the details of pending cases as on date, State-wise?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING ~~DEPARTMENT~~ OF PENSIONS AND PENSIONERS WELFARE IN THE MINISTRY ~~PERSONNEL~~, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUNDHARA RAJE)

(a)&(b):The Anti-Corruption Unit in Prime Minister's Office was setup on 17-08-1997. The Anti-Corruption Unit has received a total number of 6669 complaints since its inception till 16th April, 2001.

(c),(d)&(e):Complaints relating to the Government of India are sent to the designated nodal officers of the rank of Joint Secretary in each Ministry/Department, who have been given responsibility to coordinate action on such complaints. The concerned Ministries/Departments furnish fortnightly feedback reports to the Prime Minister's Office, cleared at the level of the Administrative Secretary, who is responsible for time-bound inquires and investigations. Complaints, which relate to the State Government officials are forwarded through letters addressed to the Chief Secretary to the concerned State. The State Government are to undertake necessary inquiries.

Out of the total number of 6669 complaints received, 1657 complaints have been referred to the State Governments. Out of these, feedback has been received in 504 cases from the State Govts. In respect of remaining 1153 cases, feedback has not been received. The details of the cases referred to the State Governments is at Annexure-'A'.

ANNEXURE-'A' REFERRED TO IN THE REPLY TO PARTS (c),(d) AND (e) OF LOK SABHA UNSTARRED QUESTION NO. 4661 FOR ANSWER ON 18.04.2001.

S.No.	State referred to State received	No.of complaints (closed)	Cases in which (In Process)	Feed Back Received Feed Back not	Cases in which
1.	ANDAMAN & NICOBAR	21	9	2	10
2.	ANDHRA PRADESH	53	5	15	33
3.	ASSAM	15	3	1	11
4.	BIHAR	172	1	28	143
5.	CHANDIGARH	13	4	1	8
6.	DELHI	198	67	36	95

